

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1898
TO BE ANSWERED ON 29.12.2017

CAMPA

1898. SHRIMATI ANJU BALA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the funds collected under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) is lying unutilised for a decade and if so, the details thereof and the reasons therefor;
- (b) whether the Government has failed to operate CAMPA notification, which was issued in 2004 pursuant to Supreme Court orders and if so, the details thereof;
- (c) whether India ranks at a low 141th among 180 countries in latest Environment Performance Index (EPI), 2016 which rates performance on high-priority environmental issues and if so, the details thereof;
- (d) whether urbanisation without sufficient investment in environmental safeguards is a key reason for India's poor ranking when it comes to air quality, bio-diversity and habitat protection and if so, the Government reaction thereto; and
- (e) the steps being taken by the Government to improve environment protection in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) Taking into account that the CAMPA, which had been notified on 23rd April 2004 had not been operationalised, the Hon'ble Supreme Court of India, by their order dated 5th ay 2006, directed the creation of the Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (Ad-hoc CAMPA). The Ad-hoc CAMPA is still functional. Releases have been made to the State CAMPAs in terms of the order dated 10th July 2009, and the judgment dated 14th March 2014. The date-wise and State-wise details of releases made to the State CAMPAs, constituted in all States/ UTs in terms of the Guidelines for State CAMPAs, are placed at **Annexure**.

(c) Countries can be ranked on the basis of different criteria pollutants with different results. As such it is difficult to compare different countries since they differ in their various characteristics.

(d) India has a well laid down system of environmental regulations which *inter-alia* includes Air Act, Water Act, Environment Protection Act, National Green Tribunal Act etc. Urbanisation is one of the stresses; however urbanisation alone is not the reason for poor air quality. Poor Air quality, mainly relates to towns in Gangetic plains with towns in coastal areas and hilly areas with better air quality. India has done considerable work in the area of biodiversity and ambient protection and is amongst very few countries where forest cover has improved.

(e) The Government has taken various steps to improve environment protection in the country. The steps taken for abatement of Environment pollution includes monitoring of air and water quality through a network of monitoring stations; Environmental standards with respect to various industrial sectors; 32 general standards; promotion of cleaner production; such regulations with respect to ecologically sensitive areas; network of parks and sanctuaries; notification of wastes rules including Bio-Medical Rules, e-Waste Rules, Municipal Solid Waste Management Rules, Construction & Demolition Waste Rules, Hazardous Waste Management Rules.

In addition, the Government of India has taken measures to improve tree / forest cover: As per India State of Forest Report-2015, the forest cover and tree cover of the country has increased by 3775 square kilometres and 1306 square kilometre respectively as compared to 2013 assessment. To increase the percentage of land under forests in the country, afforestation programmes are taken up under various schemes such as National Afforestation Programme, Green India Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme, Integrated Watershed Management Programme (which from 2015-16 has been amalgamated as the Watershed Development Component of the “Pradhan Mantri Krishi Sinchayee Yojana”), National Bamboo Mission, Compensatory Afforestation Fund Management and Planning Authority (CAMPA), State Plan/ Non-Plan Schemes and Externally Aided Projects. Further, the Green India Mission aims at increasing the forest/ tree cover by 5 million hectare as well as, increasing the quality of the existing forest cover in another 5 million hectare.

Annexure referred to Lok Sabha Unstarred Question No. 1898 reg: CAMPA by Shrimati Anju Bala, Answered on 29.12.2017

Sl. No.	State/UT	2009-10		2010-11		2011-12		2012-13		2013-14		2014-15		2015-16		2016-17		2017-18	
		Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)	Date	Amount (in Rs.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1	Andaman & Nicobar Islands	28.08.2009	10,990,000.00	01.10.2010	7,869,000.00	18.06.2012	5,779,000.00	16.04.2014	6,049,000.00	16.04.2014	5,000,000.00	19.01.2015	12,000,000.00	11.01.2016	10,000,000.00				
2	Andhra Pradesh	28.08.2009	897,832,000.00	01.10.2010	1,207,444,000.00	23.08.2011	1,185,700,000.00	06.10.2012	1,196,039,000.00	09.07.2013	890,000,000.00	16.04.2014 12.11.2014	1,350,000,000.00	02.07.2015 15.02.2016	850,000,000.00	22.08.2016 17.01.2017	890,000,000.00	19.05.2017 21.12.2017	660,000,000.00
3	Arunachal Pradesh	03.04.2010	163,676,000.00	22.11.2010	177,882,000.00	08.09.2011 25.10.2011 09.11.2011 29.11.2011	411,900,000.00	02.01.2013 20.02.2014	235,226,000.00	30.05.2014	475,000,000.00	24.08.2015 07.01.2017	1,010,000,000.00	07.01.2017	530,000,000.00	07.01.2017	580,000,000.00		
4	Assam	17.08.2009 07.01.2010	123,779,000.00	01.10.2010	104,487,000.00			13.02.2013	150,592,100.00	08.03.2014	130,000,000.00	04.08.2016 19.05.2017	250,000,000.00	04.08.2016 19.05.2017	250,000,000.00	19.05.2017	100,000,000.00	19.05.2017	120,000,000.00
5	Bihar	20.11.2009	77,300,000.00	18.01.2011	86,674,000.00	25.11.2011	80,400,000.00	02.01.2013	84,650,000.00	17.02.2014	108,019,400.00	24.03.2015 16.07.2015 05.02.2016	181,400,000.00	21.12.2015 05.02.2016 01.06.2016	270,200,000.00	01.06.2016 31.08.2016 20.02.2017 04.05.2017	342,900,000.00	27.07.2017 17.11.2017	270,000,000.00
6	Chandigarh	17.08.2009	1,765,000.00	01.10.2010	1,296,000.00	19.06.2013	1,000,000.00	07.04.2014	1,132,000.00	07.04.2014	850,000.00	27.05.2015	10,779,000.00	15.06.2015 05.02.2016	10,400,000.00	20.06.2016	10,000,000.00	12.07.2017	5,600,000.00
7	Chhattisgarh	17.08.2009	1,232,135,000.00	01.10.2010	1,341,066,000.00	08.09.2011	995,439,000.00	21.08.2012	1,143,800,000.00	09.07.2013 22.01.2014	1,100,000,000.00	15.07.2014 21.08.2014	1,930,000,000.00	15.09.2015 05.02.2016	2,390,000,000.00	31.03.2017	2,800,000,000.00		
8	Dadra & Nagar Haveli	04.09.2009	1,682,000.00			28.10.2011	1,536,000.00												
9	Daman & Diu																		
10	Delhi	21.01.2010	18,471,000.00	18.01.2011	13,991,000.00	02.07.2013	10,100,000.00	03.09.2013	20,086,000.00	24.03.2014	15,000,000.00	18.09.2014 21.01.2016	45,100,000.00	18.03.2016 13.10.2016	54,000,000.00	21.03.2017	20,000,000.00		
11	Goa	17.08.2009	121,197,000.00	01.10.2010	102,468,000.00	17.02.2014	85,500,000.00	17.02.2014	80,500,000.00	17.02.2014	65,000,000.00								
12	Gujarat	19.08.2009	249,647,000.00	01.10.2010	291,568,000.00	08.09.2011	263,000,000.00	09.11.2012	324,117,000.00	29.10.2013	280,000,000.00	17.10.2014	650,000,000.00	04.01.2016	330,000,000.00	24.11.2016	450,000,000.00	20.12.2017	270,000,000.00
13	Haryana	17.08.2009	191,141,000.00	01.10.2010	188,909,000.00	11.06.2012	164,500,000.00	09.07.2013	160,000,000.00	24.03.2014	195,000,000.00	03.03.2015 05.02.2016	420,000,000.00	04.03.2016	450,000,000.00	07.02.2017 10.07.2017 30.11.2017	560,000,000.00	21.12.2017	220,000,000.00
14	Himachal Pradesh	21.08.2009	366,771,000.00	01.10.2010	421,656,000.00	23.08.2011 09.12.2011	571,262,400.00	02.01.2013 11.02.2013 30.03.2013	524,000,000.00	02.11.2013	535,000,000.00	04.09.2014 16.03.2015	960,000,000.00	22.06.2015 09.05.2016 03.11.2016	956,000,000.00	10.06.2016 20.02.2017	910,000,000.00	12.07.2017	490,000,000.00
15	Jammu & Kashmir					29.11.2012		29.11.2012	237,835,000.00	08.03.2014	180,000,000.00	11.09.2014 10.02.2017	580,000,000.00	08.12.2015 10.02.2017	620,000,000.00	26.10.2016 10.02.2017	470,000,000.00	30.11.2017	300,000,000.00
16	Jharkhand	12.03.2010	950,028,000.00	01.10.2010	1,031,622,000.00	24.11.2011	624,989,300.00	02.01.2013 27.06.2013	959,600,000.00	20.11.2013	975,000,000.00	16.10.2014	1,750,000,000.00	09.11.2015	1,410,000,000.00	23.09.2016	1,490,000,000.00	12.07.2014	1,340,000,000.00
17	Karnataka	19.08.2009	585,573,000.00	01.10.2010	509,160,000.00	30.08.2011 09.09.2011	415,700,000.00	06.10.2012	437,200,000.00	10.10.2013	345,000,000.00	12.11.2014 09.11.2015	720,000,000.00	09.11.2015 04.03.2016 07.01.2017	711,200,000.00	18.10.2016 07.01.2017	670,000,000.00	15.11.2017	460,000,000.00
18	Kerala	12.03.2010	17,509,000.00	26.03.2013	13,652,000.00	21.05.2014	15,697,000.00	21.05.2014	14,700,000.00	21.05.2014	15,000,000.00	18.12.2017	30,000,000.00	18.12.2017	50,000,000.00				
19	Lakshadweep																		
20	Madhya Pradesh	17.08.2009	530,482,000.00	01.10.2010	509,656,000.00	09.01.2012	535,209,000.00	27.06.2013	615,000,000.00	24.05.2014	895,000,000.00	22.05.2015	2,130,000,000.00	23.11.2016 17.11.2017	2,110,000,000.00	17.11.2017	1,290,000,000.00		
21	Maharashtra	22.02.2010	893,549,000.00	18.01.2011	854,893,000.00	16.11.2011	826,300,000.00	06.10.2012	782,123,000.00	17.05.2013 27.06.2013	780,000,000.00	16.04.2014 11.09.2014 01.01.2015 16.03.2015	1,480,000,000.00	22.05.2015 06.04.2016	1,720,000,000.00	15.06.2016 17.01.2017 23.03.2017	1,880,000,000.00	19.05.2017 13.12.2017	1,590,000,000.00
22	Manipur	08.12.2009	7,456,000.00	01.10.2010	13,350,000.00	11.06.2012	19,134,000.00	22.08.2013	19,729,000.00	24.03.2014	45,000,000.00	17.03.2015	82,700,000.00	05.02.2016 15.03.2016	250,000,000.00	18.10.2016 25.05.2017	250,000,000.00	26.10.2017	195,000,000.00
23	Meghalaya	20.04.2010	967,000.00	20.11.2013	697,000.00	09.06.2015	58,800,000.00	09.06.2015	54,800,000.00	09.06.2015	52,000,000.00							20.12.2017	70,000,000.00
24	Mizoram	05.03.2013	10,738,000.00	22.08.2013	8,214,000.00	10.03.2014	7,500,000.00	10.03.2014	6,500,000.00	10.03.2014	30,000,000.00	24.03.2015	68,000,000.00	07.12.2015 04.10.2016	67,300,000.00	04.10.2016 03.02.2017 04.05.2017	67,500,000.00	16.06.2017 23.08.2017	61,000,000.00
25	Nagaland																		
26	Orissa	21.08.2009	1,310,618,000.00	18.01.2011	1,401,753,000.00	23.08.2011 04.06.2012	1,760,910,050.00	30.11.2012	2,058,244,000.00	01.07.2014	1,800,000,000.00	18.05.2015 30.06.2015	3,220,000,000.00	22.08.2016 06.01.2017	4,260,000,000.00	18.08.2017	2,410,000,000.00		
27	Pondicherry																		
28	Punjab	08.12.2009	330,547,000.00	01.10.2010	265,215,000.00	16.09.2011 21.09.2011	220,783,872.00	27.08.2012	193,118,000.00	09.07.2013	215,000,000.00	10.07.2014 10.09.2014	410,000,000.00	18.09.2015	490,000,000.00	23.08.2016 24.11.2016	490,000,000.00	17.11.2017	220,000,000.00
29	Rajasthan	07.01.2010	325,908,000.00	18.01.2011	420,698,000.00	11.11.2011	318,913,000.00	25.02.2013	374,298,000.00	20.11.2013	345,000,000.00	04.09.2014 31.03.2015	740,000,000.00	07.12.2015 15.06.2016	970,000,000.00	15.06.2016 23.03.2017	910,000,000.00	12.07.2017	940,000,000.00
30	Sikkim	17.08.2009	80,092,000.00	01.10.2010 22.11.2010	102,334,000.00	02.09.2011 12.10.2011	90,400,000.00	27.11.2012	8,75,23,000.00	08.10.2013	95,000,000.00	23.12.2014 19.01.2015	137,000,000.00	11.12.2015	110,000,000.00	26.10.2016	90,000,000.00		
31	Tamil Nadu	08.12.2009	19,713,000.00	01.10.2010	17,032,000.00	12.06.2012	13,830,000.00	12.02.2013 25.03.2013	11,454,000.00			22.05.2015	22,000,000.00	25.11.2016 04.05.2017	70,000,000.00	13.10.2016 04.05.2017	70,000,000.00	18.12.2017	21,800,000.00
32	Telangana											03.07.2014	350,001,000.00	15.06.2015 21.01.2016 04.07.2016	850,000,000.00	02.01.2017 03.02.2017 17.04.2017	1,100,000,000.00	12.07.2017 15.11.2017	1,000,000,000.00
33	Tripura	12.03.2010	35,418,000.00	18.01.2011	25,848,000.00			12.02.2013	22,770,300.00	10.10.2013	35,000,000.00	15.07.2014	80,000,000.00	14.07.2015 19.12.2015	110,000,000.00	28.06.2016 01.01.2017	120,000,000.00	12.07.2017 27.07.2017	71,000,000.00
34	Uttar Pradesh	10.05.2010	470,962,000.00	16.03.2012	353,505,000.00	22.02.2013	304,800,000.00			*12.12.2014 05.10.2015 *01.12.2016	608,718,400.00	02.07.2015 05.10.2015 01.12.2016	810,400,000.00	05.10.2015 31.08.2016 01.12.2016	1,500,000,000.00	01.12.2016 31.03.2017	480,000,000.00	20.12.2017	330,000,000.00
35	Uttarakhand	17.08.2009	816,532,000.00	01.10.2010	827,488,000.00	25.06.2012	653,160,000.00	02.01.2013 10.05.2013	634,610,000.00	09.07.2013	615,000,000.00	17.03.2015 18.09.2015	1,090,000,000.00	18.09.2015 27.12.2016	1,442,800,000.00	27.12.2016 23.03.2017	1,494,300,000.00	13.11.2017	960,000,000.00
36	West Bengal	08.12.2009	52,957,000.00	01.10.2010 22.11.2010	62,760,000.00	09.03.2012	48,436,000.00	17.01.2017	50,000,000.00	17.01.2017	30,000,000.00	17.01.2017	80,000,000.00	17.01.2017	50,000,000.00				
Total			9,895,435,000.00																